## THE GAUHATI HIGH COURT AT GUWAHATI (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ <sup>△, つ, つ</sup>

From :-

Shri Gautam Baruah

Registrar (Vigilance)

Gauhati High Court, Guwahati

To,

Shri Vinod Kumar Chandak District & Sessions Judge

Golaghat

Dated Guwahati, the 2.300 December, 2020.

Sub:-

Permission to avail LTC.

Ref:-

Your letter No.DJ(G) 6650/2020 dated 19.12.2020

Sir,

With reference to the above, I am directed to inform you that current block period of LTC is 2018-2021 instead of 2017-2020 as mentioned in your above referred letter. Therefore, I request you kindly to inform this Registry with mentioning the destination, date of journey and number of family to be travelled for availing LTC before one year of your retirement

Yours faithfully

REGISTRAR (VIGILANCE)